

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Rudrani Health Care Services Limited Date of Commencement of Liquidation: 27-01-2023; List of Stakeholders as on Date: 01-04-2023; Name of IP: Mr. Sachin Shrinivas Bhattad; Process Number: 1; Last 5 digit of registration number: 11159

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	678115	0	678115	0	0	0	NA
3	Secured financial creditors	2	1396943686	1	1389481049	0	7462637	0	Annexure 3
4	Unsecured financial creditors	83	81057726	43	73395326	0	7662400	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	00	0	Annexure 5
6	Operational creditors (Employees)	68	13343156	27	2133829	0	11209327	0	Annexure 6
7	Operational creditors (Government Dues)	1	4290000	1	0	0	0	4290000	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	17	46025422.82	14	36481195.61	0	9544227.21	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		171	1542338105.82	86	1502169514.61	0	35878591.21	4290000	